

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1022

ANSWERED ON:04.03.2013

SPORTS MEET UNDER PYKKA

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has started Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) for promotion of sports among rural youths through village Gram Panchayats;
- (b) if so, the details thereof along with the list of villages included under the scheme;
- (c) whether the Government has received any proposals from various State Governments for financial assistance under PYKKA scheme during the last three years;
- (d) if so, the details thereof and amount of funds allocated by the Government in this regard, State-wise/village-wise;
- (e) whether the sports meet in various States are being organised at block level under PYKKA;and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) & (b) Yes, Madam. The Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) aims at achieving the all round development of children, adolescents and youth by providing basic sports infrastructure and equipment at the Panchayat level and encouraging sports and games in rural areas through annual competitions at the block, district, state and national level. The PYKKA scheme, has the following aims and objectives:-

- (i) To create a network of basic sports infrastructure throughout the country
- (ii) To provide universal areas and promote a sports culture among both boys & girls.
- (iii) To harness available and potential sporting talent among rural youth through a well designed completion structure from the block level.
- (iv) To put in place an effective mechanism to identify and nurture sporting talent in rural areas.
- (v) To make focused efforts to give adequate training and exposure under existing schemes of the Ministry of Youth affairs & Sports (MYAS), Sports Authority of India (SAI) and various schemes of States/UTs to promising sports persons coming out of this process.
- (vi) To promote both indigenous and modern games;and

56414 Village Panchayats and 1739 Block Panchayats have been covered under the scheme till 31st January 2013. The State-wise position of the Village Panchayat/Block Panchayats covered under the PYKKA Scheme as at Annexure-I.

(c) & (d) Yes, Madam. The Government has received proposals from various States/UTs for financial assistance for Development of Playfields and holding the Annual Competitions under PYKKA scheme. The State-wise/Year-wise detailed position of proposals approved and amounts allocated is at Annexure-II (a to d) & Annexure-III. However, the village-wise financial assistance provided under the scheme is not maintained by this Ministry.

(e) & (f) Yes, Madam. Each Block Panchayat will select 5 sports disciplines from out of the 10 disciplines selected at State/ District level, keeping in view local considerations. It would be desirable that each Block Panchayat conducts PYKKA competitions in at least 3 disciplines. For identification of best suited sports disciplines by the States/UTs at various levels of competitions, the services of State Technical Consultant and other experts may be utilized. Central Financial Assistance is provided for conducting block level Rural Sports Competitions up to Rs. 50,000/- (@ of Rs.10,000/- per sports disciplines up to five sports disciplines) for conduct of competitions and up to Rs. 45,000/- per block as Prize Money, which is distributed among medal winners as under:-

- (i) First position - Rs. 120/- per head

(ii) Second position - Rs. 80/- Per head

(iii) Third position - Rs. 60/- per head